

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

109. I.A. 2533/2023 (33(3))

In

C.P.(IB)-1285(MB)/2021
CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2024**

NAME OF THE PARTIES: Adecco India Private Limited
V/s.
Welkin IT Services Private Limited

Appearance

For Applicant/R.P. of C.D.: Adv. Tanmay Kelkar i/b

Adv. Aniruth Purusothaman.

For Operational Creditor: Adv. Esha Malik i/b Adv. Raymond Gadkar

SECTION 09 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Relist the matter on **21.08.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
---Arif---

Sd-

LAKSHMI GURUNG
Member (Judicial)